

Year	No. of incidents	No. of SFs killed	No. of civilians killed	No. of extremist killed
2008	1561	46	466	640
2009	1297	42	264	571
2010	693	18	87	232
(upto 15.11.10)				

Naxal affected States

Year	No. of incidents	No. of SFs killed	No. of civilians killed	No. of terrorist naxalite killed
2008	1591	231	660	199
2009	2258	317	799	217
2010	1918	268	877	145
(upto 15.11.10)				

In the year 2008, major terrorist incidents/bomb blasts occurred at CRPF Group Centre, Rampur (Uttar Pradesh), Jaipur, Bangalore, Ahmedabad, Delhi, Malegaon (Maharashtra) and Modasa (Gujarat). In these incidents, 168 persons lost their lives. In the terrorist attack in Mumbai in November, 2008, 164 persons lost their lives. There was no major terrorist attack in the year, 2009. However, a bomb blast took place at Pune on 13.02.2010 wherein 17 persons were killed.

Freedom fighters from Hyderabad State

2410. SHRI SITARAM YECHURY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of freedom fighters as on August, 2009 who took part in the freedom struggle for Hyderabad State;

(b) the number of applications pending to grant freedom fighters pensions from Hyderabad State; and

(c) the reasons for delay in granting the pension and measures taken by Government to condone the delay?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) A large number of people took part in the Hyderabad Liberation Movement for the merger of Hyderabad State into Union of India. Central Samman pension has

already been sanctioned to about 11,000 such participants who fulfilled the eligibility criteria and had submitted the prescribed evidentiary documents through the State Government.

(b) and (c) Receipt and disposal of applications for grant of freedom fighters pension is a continuous process. Apart from 158 claims where re-verification reports have been received from the State Government in the recent past and are under process, no other claim complete in all respects is pending.

Report of all party delegation to Jammu and Kashmir

†2411. SHRI AVINASH RAI KHANNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of report of the all party delegation sent to Jammu and Kashmir by Government;

(b) whether it is a fact that even Muslim families have also started migrating from valley now; and

(c) if so, the steps being taken by Government to bring peace into the valley?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN):
(a) Report of the All Party Delegation sent to Jammu and Kashmir indicated the measures to be taken to bring peace in Kashmir. Based on the same, the Government has approved an eight point plan.

(b) No migration of Muslim families from valley has been reported by the Government of Jammu and Kashmir.

(c) The Central and State Government of Jammu and Kashmir have taken following steps to bring peace into the valley:—

- (i) Government has appointed three Interlocutors to hold a sustained dialogue with all sections of the people in Jammu and Kashmir.
- (ii) Two Special Task Forces, one each for Jammu region and Ladakh region, to examine the developmental needs of the two regions have also been appointed.
- (iii) State Government has been authorized for the payment of Rs. 5 lakhs to the families of each of the deceased.
- (iv) Special Plan Assistance of Rs. 100.00 crore has been released to Government of Jammu and Kashmir for grants to schools and colleges for improvements and addition to the existing infrastructure.

†Original notice of the question was received in Hindi.